GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 255 ANSWERED ON 02.12.2025

ELECTRIC BUSES TO MAHARASHTRA UNDER PM E-DRIVE SCHEME

255. SHRI CHAVAN RAVINDRA VASANTRAO: SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether the Government is considering to provide 1000 electric buses to Mumbai, 800 to Pune under PM E-Drive Scheme in the second phase and if so, the details thereof;
- (b) the total amount of funds earmarked/sanctioned/released by the Government for the said scheme;
- (c) the time by which these electric buses will be operative in these cities;
- (d) the names of other cities likely to be covered under the said scheme during the second phase;
- (e) whether any collaboration with State transport undertakings or private operators is being envisaged under this initiative and if so, the details thereof; and
- (f) the steps taken/being taken by the Government to ensure adequate charging infrastructure, maintenance support and long-term operational sustainability of the e-bus fleet in these cities?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI BHUPATHIRAJU SRINIVASA VARMA)

- (a): In the second phase of allotment under the PM E-DRIVE Scheme, 1500 e-buses have been allocated for Mumbai and 1000 e-buses have been allocated for Pune.
- **(b) & (c)**: An amount of Rs. 4,391 crores has been allocated for the deployment of 14,028 ebuses under the PM E-DRIVE Scheme. Bids for selection of e-bus operators for the first phase of allotment of 10,900 e-buses have been opened on 14/11/2025.
- (d): Other than Mumbai and Pune, in the second phase, 200 e-buses each have been allocated to Hyderabad and Ahmedabad under PM E-DRIVE scheme.
- (e): Support for e-buses under the PM-EDRIVE scheme is provided through State/city transport undertakings (STUs) on operational expenditure (OPEX)/ Gross Cost Contract (GCC) model. Procurement of e-buses on aggregation model through competitive bidding is done by CESL. Private entities satisfying the eligibility criteria as per the RFP issued by CESL may participate for supply, operation and maintenance of e-buses.
- (f): Under the GCC model, the selected private operator is responsible for the procurement, supply, operation, and maintenance of the buses, along with developing and maintaining the allied electric and civil infrastructure at the maintenance depots for charging.
